

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 28 of 2015

Dated: 13th July, 2015

In the matter of:-

Venkateshwara Power Projects Ltd.

....Appellant(s)

Versus

Karnataka Power Transmission Corporation Ltd. & Ors.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter
on **02.09.2015.**

Court Master